

there has been a reduction in the consumption of liquor to the extent of about 13 per cent.

Action against officials of Delhi State Industrial Development Corporation

*334. SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

SHRIMATI MARGARET ALVA:

SHRIMATI LEELA DAMODARA MENON:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some Union Ministers and senior office bearers of the Janata Party requested the Lieutenant Governor of Delhi to take action against the officials of the Delhi State Industrial Development Corporation even though C.B.I. has recommended action against such officials as per a news-item in 'Nav Bharat Times' of the 8th February, 1979;

(b) if so, whether Government propose to constitute a Parliamentary Committee to look into the whole affairs or to refer it to a judge for an enquiry; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) No, Sir.

(b) and (c) Do not arise.

Proposals from various State Governments for taking over sick textile units

*335. SHRIMATI AMBIKA SONI:
SHRIMATI AMARJIT KAUR:
SHRI S. W. DHABE:

Will the Minister of INDUSTRY be pleased to state:

(a) what is the number of proposals received during the last three years from various State Governments for taking over sick textile mills;

(b) since when these textile mills are closed and how many workers are affected; and

(c) what steps Government have taken to reopen the textile mills?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (c) During the last three years, the managements of 13 cotton textile mills which remained closed for one reason or the other involving about 24,400 workers have been taken over under the IDR Act or otherwise. Concerned State Governments had drawn the attention of the Government of India in all these cases. The situation regarding closures has improved over these years as can be seen from the number of closures coming down from the level of 41 in 1976 to 38 in 1977 and 35 in 1978 to only 18 mills remaining closed at the end of January, 1979. The steps that are taken to reopen closed textile mills are governed by the guidelines enunciated in the Statement laid on the Table of the House on Sickness in Industries on 15th May, 1978.

Safeguarding of seniority of Government employees

*336. SHRIMATI SAROJ

KHAPARDE:

SHRI GIAN CHAND TOTU:
SHRI LADLI MOHAN NIGAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have laid down any procedure for safeguarding the original seniority of Government servants when they are placed in newly created cadres and services in various Ministries/Departments of the Government of India;

(b) if so, what are the details in this regard; and

(c) if the answer to part (a) above be in the negative, in what manner the seniority of such personnel is protected in their original and permanent cadres and service for the purpose of their future promotions till they are perma-

nently absorbed in the newly created cadres and services?

THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL): (a) and (b) Recently Ministries/Departments have been advised to make provision for 'Initial Constitution' of the newly created services/cadres in the Recruitment Rules with the following purposes in view:—

(i) To provide for a high level screening Committee with a UPSC Member wherever necessary to decide on the fitness of the existing incumbents for inducting them into the new cadre;

(ii) the determination of the *inter se* seniority of the existing incumbents in the new service; and

(iii) the manner in which persons who are not found fit for the new cadre should be dealt with.

(c) Does not arise.

Children reported missing in Delhi

*337. SHRI SYED AHMAD HASHMI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of children reported missing in the capital during the years 1977, 1978 and so far 1979;

(b) the number amongst them recovered; and the number of them kidnapped; and those found killed;

(c) the number of cases in which no clue has been found so far; and

(d) the number of cases in which culprits have been apprehended for kidnapping and killing the children?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (d) A statement is laid on the Table of the House.

Statement

Children Reported Missing in Delhi.

Year	Children reported missing	Children recovered out of those reported missing	No. of children reported to be kidnapped out of those reported missing.	No. of children reported killed out of those reported to be kidnapped.
1977	3134	1520	137	Nil
1978	3415	1862	178	3
1979 (upto 28-2-79)	679	363	26	Nil

Year	No. of cases of missing children in which no clues have been found	No. of cases of kidnapping of children in which the culprits have been apprehended	No. of cases of kidnapping of children in which the culprits have been apprehended for killing children
1977	61	67	Nil
1978	74	74	2
1979 (upto 28-2-79)	21	6	Nil